

DELHI CONTROL OF CARRYING EXPLOSIVES REGULATIONS, 1980 AND IAS (APPOINTMENT BY PROMOTION) 4TH AMDT. REGULATIONS, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS)
SHRI P. VENKATASUBBIAH):

I beg to lay on the Table : —

(1) A copy of the Delhi Control of Carrying Explosives Regulations, 1980 (Hindi and English versions) published in Notification No. 3612/Spl. Cell PHQ in Delhi Gazette dated the 10th December 1980, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [*Placed in Library. See No. LT 1706/80*].

(2) A Copy of the Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1980 (Hindi and English versions) published in Notification No. G.S.R. 690 (E) in Gazette of India dated the 11th December, 1980, under sub-section (2) of section 3 of the All India Services Act, 1951 [*Placed in Library. See No. LT-1707/80*].

REVIEW AND ANNUAL REPORT OF NEW INDIA ASSURANCE CO., LTD., BOMBAY FOR THE YEAR ENDED 31-12-79 WITH STATEMENT FOR DELAY AND SUMMARY OF CONCLUSIONS AND RECOMMENDATIONS OF THE COMMITTEE TO REVIEW WORKING OF LIC

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):

I beg to lay on the Table : —

(1) A copy each of the following papers under sub-section (1) of section 619 A of the Companies Act, 1956 :—

(2) (i) A Statement (Hindi and English versions) regarding Review

by Government on the working of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1979.

(ii) Annual Report of the New India Assurance Company Limited, Bombay for the year ended 31st December, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[*Placed in Library. See No. LT-1708/80*].

(3) A copy of the Summary of conclusions and recommendations of the Report of the Committee to Review the Working of Life Insurance Corporation of India along with an explanatory statement from Government. (Hindi and English versions).

[*Placed in Library. See No. LT 1709/80*]

11.26 hrs.

STATEMENT OF PUBLIC ACCOUNTS COMMITTEE

SHRI TRIDIB CHAUDHURI (Berhampore): I beg to lay on the Table Hindi and English versions of the statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fifty-first Report (Sixth Lok Sabha) on Corporation Tax.